

1	2
3. Delhi	1
4. Haryana	1
5. Himachal Pradesh	2
6. Madhya Pradesh	13
7. Maharashtra	5
8. Uttar Pradesh	4
9. Gujarat	5
10. West Bengal	4
11. Rajasthan	1
<b>Total</b>	<b>39</b>

#### Statement-II

*Statewise sale of solar cookers during 1996-97*

State	Sale'
1. Andhra Pradesh	1321
2. Gujarat	865
3. Haryana	1800
4. Himachal Pradesh	1035
5. Madhya Pradesh	13022
6. Maharashtra	950
7. Uttar Pradesh	2500
8. Rajasthan	1295
9. Punjab	1795
10. Goa	15
11. West Bengal	700
12. Orissa	116
13. Tamilnadu	4
14. Tripura	6
15. Arunachal Pradesh	269
16. Rest of the States	NIL
<b>Total</b>	<b>25693</b>

\* Figures are subject to finalization.

#### Export of Aspirin by KSSC/MMTC

6656. SHRI P.C. CHACKO : Will the Minister of COMMERCE be pleased to state :

(a) whether the Kerala State Salicylates and Chemicals Limited having joint venture with Minerals and Metals Trading Corporation of India Ltd. (MMTC) intends to export the 'Aspirin';

(b) if so, whether the Kerala State Salicylates and Chemicals has sent samples of Aspirin to MMTC for approval;

(c) if so, whether the State Government of Kerala has also urged MMTC to take steps in locating a suitable foreign market for their products and also arrange for import of raw materials; and

(d) if so, the reaction of the Union Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (d) MMTC does not have any joint venture with M/s. Kerala State Salicylates and Chemicals Ltd. (KSSC). However, on the request of M/s. KSSC, MMTC has been exploring possibilities for export of Aspirin through its foreign offices. For this, samples were obtained from M/s. KSSC which were forwarded to their foreign offices of MMTC. M/s. KSSC has not approached MMTC for arranging import of raw materials for their products.

#### Performance of Export Promotion Councils

6657. SHRI ANNASAHIB M.K. PATIL : Will the Minister of COMMERCE be pleased to state :

(a) the details of various Export Promotion Councils presently operating in the country for export promotion and its functions thereof, separately;

(b) whether performance of Export Promotion Councils has been reviewed recently for the last three years;

(c) if so, the details of the performance in terms of set norms of assessment, Council-wise;

(d) whether the Government are proposed to take any fresh initiative for restructuring the functioning of various Export Promotion Councils and strengthening their network in the country to sub-serve the interests of exporters in various State during 1997-98;

(e) whether any proposals have been received from